

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.11.2021

ORDER NO. 160 of 2021

Hon'ble President is pleased to partially modify the roster order no. 131 of 2021 for **CESTAT, Chandigarh** from **30.11.2021** to **02.12.2021** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|---|---|--|
| From 30.11.2021 to 01.12.2021 at 10:30 a.m. | Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. Subba Rao, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |
| On 02.12.2021 Forenoon only | Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. Subba Rao, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar